

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:908
ANSWERED ON:19.03.2012
EXEMPTION FROM TOLL-TAX
Meghwal Shri Bharat Ram

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether a large number of persons/categories of vehicles are exempted from paying toll-tax;
- (b) if so, the details thereof;
- (c) whether the Government maintains any data in respect of these persons/categories of vehicles that are exempted from paying toll-tax; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) Yes, Madam.
- (b) The provision of exemption is laid out at Rule 11 of National Highways Fee (Determination of Rates and Collection) Rules, 2008. The details are enclosed at Annexure-I.
- (c) No, Madam.
- (d) Does not arise.